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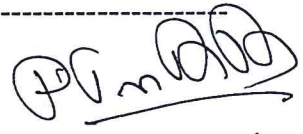

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/10/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/350/ (IB)/2017
NAME OF THE PETITIONER(S) : S. MURUGESAN
NAME OF THE RESPONDENT(S) : RMA METALS & ALLOYS PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1)	P. Jesus Mary Nam.	Counsel of Respondent.	
2)	N.A.S. Michael	Counsel for Petitioner	

ORDER

Both parties alongwith their counsel are present. Both the counsel stated that the settlement talks between the parties have reached to a final stage and prayed time for making submissions in regard to the final outcome of the same. Time extended at their request. Put up on 16.10.2017 at 10.30 A.M.

-Soy-
K Anantha Padmanabha Swamy
Member (Judicial)

bc